

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.109  
C.P.(IB)/85(AHM)2023

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

ANM Pharma Pvt Ltd  
V/s  
Centurion Laboratories Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 16/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Anuj K Trivedi, Advocate  
For the Respondent : Mr. Devan Parikh, Sr. Adv. a.w. Mr. Masoom K Shah, Adv.

**ORDER**

Heard the learned counsel for the applicant as well as the learned counsel for the respondent and perused the records.

Written submissions, if any, may be filed by 22.04.2024 not more than three pages.

**The order is reserved.**

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**